

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.132
CA-796/2020
In
141/252/ND/2019

IN THE MATTER OF:

M/s. Unique Energies Pvt. Ltd.

.... APPELLANT

SECTION

U/s 252

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA No. 796/2021

No one is present on behalf of the Appellant. The Counsel for the Income Tax Department is present. The Counsel for the Income Tax Department has prayed for grant of time. Post this matter after three weeks.

List the matter on 03.09.2021.


— sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


— sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)